

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:2772
ANSWERED ON:13.03.2015
EXPORT OPPORTUNITIES FOR INDIA
Jena Shri Rabindra Kumar

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether there is new export opportunities for the country under the Indo-Korea Comprehensive Economic Partnership Agreement (IK-CEPA);
- (b) if so, the details thereof;
- (c) the advantages of Indian goods in the Korean market and the benefits accrued to Indian service suppliers under various categories of `Other Business Services` in the said agreement; and
- (d) the manner in which the Government is likely to tap these opportunities?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (INDEPENDENT CHARGE) (SMT. NIRMALA SITHARAMAN)

(a) to (d): Yes, Madam. India and the Republic of Korea signed a Comprehensive Economic Partnership Agreement (CEPA) on 7th August, 2009, which has come into force from 1st January, 2010. The Comprehensive Economic Partnership Agreement covers a number of areas including trade in goods, trade in services, rules of origin, intellectual property rights, investment, etc. The agreement promotes stronger trade and commercial ties between two countries, and opens up opportunities for exporters and investors to expand their business in the tariff lines which are opened or in which tariff is reduced. During the period 2009-10 to 2013-14, bilateral trade between the two countries increased from US \$ 12 billion to US \$ 16.68 billion, including increase in Indian exports from US \$ 3.42 billion to US \$ 4.20 billion. There are export opportunities for several Indian products in Korean market including, inter-alia, mineral fuels/ mineral oils, iron and steel, organic chemicals, aluminium and articles thereof, residues and waste from food industries, cotton products etc. In services sector, India has negotiated a 'Trade in Services' chapter under India-Korea CEPA wherein Korea has taken commitments in a number of sectors/sub-sectors that are commercially meaningful for India. Under sub-sector "Other Business Services", Korea has taken commitments in many services including, inter-alia, advertising, management consulting, project management, technical inspection, placement of personnel etc., the benefits of which is available to Indian service suppliers. The Government on its part organises outreach programmes in various parts of the country to spread awareness among the Industry people/exporters/ service providers about the opportunities available under India-Korea CEPA to boost exports to Korea.